 क्रमार मुल्ती : (क) भोर (ब) . केन्द्रीय सिविल स्रेवा (काचरण) नियमावली, 1964 के भन्तवंत चल घ्रोर भचल सम्पतियों के कर-विक्र के निये विभिष्न विर्निद्धष्ट्ट ष्षाभ्रों मे सरकारी कमंचारियों को निर्बारित घधिकारी से पूर्वान्मरति लेन: $i i$ है तथा丁 उस को सूचना देनी होनी है । इस प्रकार के कयनविकम के सम्बन्ब मे स्वीकृति प्राप्त करने के लिये दी जाने धाली सूचनाश्भों। भावेदन पन्नों की सावधानीपूर्वक धानबीन की जातँं है घौर जिन मानलों मे हावश्यक समझा जात्ता है उन मे विभाग क्रयवा केन्द्रीय जांच ग्ऱ द्वारारा जाच-पड ाल की जाती है । इस के घ्यतिरिक्त, सदिश्ध आ्राषरण वाले भधिनारियों पर निगगनी रखी जाती है ।
 थधिकारियों के पास उन की ज्ञात भाय के जोतों की तुलना में प्रधिक मून्य की सम्पति पार्याई :

(घ) वर्तमान फार्यर्वाष्ष उपपुक्त समझी गई है तबा कोई विशेष परिभयान चलनेन का ज्रस्ताव नहीं है।

## Expert of Einman Stalerown

6278. SFIRI G. Y. KRISHNAN: Win the Minister of COMMERCE be pleased to state:
(a) whether India has been exporting human skeletons to ioreign countries; and
(b) if so, since when and the foreign exchange earned during the last three years, year-wise and countrywise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SEIRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.
(b) Human skeletons are not separately classified in the Revised Indian Trade Classification and, hence, no separate export statistics for this item are readily available.

## Bonus shares issued by Companies

9279. SHRI RAM PRAKASH: WII the Minister of FINANCE be pleased to state:
(a) whether a large number of companies have issued bonus shares during the last one year; and
(b) if so, the names of the companies which have issued such shares? THE MINISTER OF STATE DV THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHWRJED):
(a) and (b). Names of Companies who have issued bonus shares during the financial year 1974-75, as per reports received, are given in the Statement laid on the Table of the House. [Placed in Library. See No. 4T-9732/75.]
